

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 212/TT/2022**

- Subject** : Petition for determination of tariff for the year 2020-21 to 2023-24 in respect of RVPNL-owned transmission lines/system connecting with other States and Intervening transmission lines incidental to inter-State transmission of electricity for Inclusion in the POC transmission charges.
- Date of Hearing** : 24.11.2022
- Coram** : Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P.K. Singh, Member
- Petitioner** : Rajasthan Rajya Vidyut Prasaran Nigam Limited
- Respondents** : Power Grid Corporation of India Limited & 10 others
- Parties Present** : Ms. Poorva Saigal, Advocate, RRVPNL  
Shri Ravi Nair, Advocate, RRVPNL

**Record of Proceedings**

Case was called out. Learned counsels for the parties appeared but the matter could not be heard due to paucity of time, the Commission adjourned the matter.

2. In the meanwhile, the Commission directed the Respondents to file their reply to the petition by 16.12.2022 and the Petitioner to file rejoinder, if any, by 26.12.2022. The Commission further observed that no further extension of time shall be allowed and directed the parties to comply with the directions within the specified timeline.

3. The matter shall be listed for final hearing on 5.1.2023.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

